

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION No. 115
TO BE ANSWERED ON 04.12.2023

PROPER DISBURSAL OF MMDA TO KIs

115. SHRI ANEEL PRASAD HEGDE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to refer to answer to Unstarred Question 2041 given in the Rajya Sabha on 7th August, 2023 and state:

- (a) the list of Khadi Institutions (KIs) in the country, providing name of each KI to whom Cotton roving supply was sold by each of the five Central Sliver Plants (CSPs) namely Kuttur, Chitradurga, Hajipur, Sehoire and Raebareily, State-wise and year-wise since 2018;
- (b) whether claims of KIs in UP is true, disputing the answer given by the Ministry in the said Unstarred Question 2041 dated 07.08.2023 about proper disbursal of MMDA, saying that despite submitting proper documents along with hard copies their MMDA claim has not been disbursed; and
- (c) whether the Ministry will setup an investigation to probe this and provide necessary relief?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

- (a): State-wise and year-wise list of Khadi Institutions (KIs) in the country, providing name of each KI to whom Cotton roving supply was sold by each of the five Central Sliver Plants (CSPs) namely Kuttur, Chitradurga, Hajipur, Sehoire and Raebareily is available at <https://www.kvic.gov.in/kvicres/krwmaintemplate.php> on the Khadi and Village Industries Commission website.
- (b): No, Sir. With reference to the previous reply of the Ministry on the Rajya Sabha Unstarred Question No. 2041 dated 07.08.2023, it is to inform that the reasons for non-disbursement of MMDA are due to non-submission of requisite documents by KIs on deposit of artisan's wages into artisan's bank accounts, details of procurement of raw material, audit reports etc.
- (c): Does not arise.
